

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:540
ANSWERED ON:20.02.2003
INSPECTIONS BY ANTI-ADULTERATION CELL
UMMAREDDY VENKATESWARLU

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of inspections carried out by the Anti-adulteration Cell during each of the last three years;
- (b) the outcome of such inspections carried out by the Anti-adulteration Cell;
- (c) whether any PSU oil companies were collaborating in such adulteration activities by petrol pump owners; and
- (d) if so, the action taken against the PSU oil companies and petrol pumps found guilty of adulterating their goods?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

(a) & (b) : Number of inspections carried out by Anti-adulteration Cell of this Ministry since its inception in March, 2001 during past two years and the outcome thereof are given below :-

Year	No. of Inspections carried out by AAC	Samples failed possible adulteration	Major irregularities/	Minor irregularities/ other malpractices
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2001	89	10	24	21
2002	482	93	190	231

(c) : No, Sir. No such complaint has been received by the Government.

(d) : Action against petrol pumps found guilty of adulteration is taken by the Oil Companies under the provisions of the Marketing Discipline Guidelines and/or Dealership Agreement.